<u>O.I.H.</u>

# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS **RAJYA SABHA UNSTARRED QUESTION NO. 1482** ANSWERED ON 05/08/2024

## HOUSES REGISTERED IN NAME OF WOMEN UNDER PMAY-U

# 1482. DR. K. LAXMAN SHRI CHUNNILAL GARASIYA SHRI BABURAM NISHAD SHRI NARHARI AMIN SMT. SUMITRA BALMIK

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the funds invested and the houses allotted under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) since inception, State/UT-wise;
- (b) the details of the number of houses registered in the name of women; and
- (c) upcoming roadmap for the expansion of the scheme?

#### ANSWER

### THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

#### (SHRI TOKHAN SAHU)

(a) to (c): Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country.

Based on project proposals submitted by the State/UT Governments under PMAY-U, a total of 118.64 lakh houses, with a total investment of ₹8.07 lakh crore including Central Assistance of ₹2.0 lakh crore, have been sanctioned by the Ministry, out of which 114.40 lakh have been grounded and 85.43 lakh are completed/delivered to the beneficiaries in urban areas so far. As per information submitted by States/UTs and Primary Lending Institutions (PLIs), a total of 16.79 lakh, 49.63 lakh and 39.44 lakh houses are in the name of men, women and joint ownership respectively. Thus, more than 89 lakh houses are in the name of women either jointly or in sole ownership. Central Assistance of ₹2 lakh crore has been approved under the scheme, of which ₹1.64 lakh crore has been released to States/UTs/Central Nodal Agencies (CNAs). State/UT-wise details of houses sanctioned, grounded, completed/delivered to the beneficiaries along with Central Assistance released since inception is at Annexure.

The Union Cabinet on 10.06.2024 has resolved to provide assistance to 3 crore additional rural and urban households for the construction of houses, to meet the housing requirements arising out of the increase in the number of eligible families. As per the budget 2024-25, PMAY-Urban 2.0 aims to address the housing needs of 1 crore urban poor and middle-class families with an investment of ₹10 lakh crore and Central Assistance of ₹2.20 lakh crore.

Physical Progress of Houses (Nos.) Financial Progress in respect of Central Assistance S. Name of the Completed/ (₹ in crore) No. State/UT Sanctioned Grounded Delivered Sanctioned Released Andhra 1 21,37,028 32,568.27 23,800.26 19,90,937 9,79,620 Pradesh 2 3,14,477 3,05,811 1,48,063 4,950.45 3,368.00 Bihar 4,810.98 3 Chhattisgarh 3,02,663 2,89,329 2.39.645 4,088.81 4 3,146 3,146 3,145 74.76 75.04 Goa 5 Gujarat 10,05,204 9,84,304 9,18,493 21,064.34 19,805.76 2,171.64 6 Haryana 1,15,034 93,153 68,140 1,673.50 Himachal 7 12,758 12,670 10,715 215.95 202.02 Pradesh 8 Jharkhand 2,29,156 2,13,543 1,43,350 3,603.31 2.987.87 6,38,121 9 10,614.43 7,168.29 States Karnataka 5,73,205 3,69,566 10 Kerala 1,67,322 1,47,916 1,23,626 2,781.18 2,293.45 Madhya 11 9,61,147 9,49,468 8,04,646 15,930.45 15,284.69 Pradesh 12 8,55,447 19,323.37 Maharashtra 13.64.923 11,17,596 25,548.21 13 Odisha 2,03,380 1,81,129 1,48,558 3,176.98 2,479.75 14 Punjab 1,32,235 1,16,674 84,465 2,342.54 1,825.79 15 Rajasthan 3,19,863 2,66,843 1,93,231 5,891.46 4,693.97 16 Tamil Nadu 6,80,347 6,63,642 5,70,674 11,185.30 10,134.92 17 Telangana 2,50,084 2,44,219 2,24,679 4,475.66 3,718.27 Uttar Pradesh 18 17,76,823 17,33,290 15,67,031 27,962.68 26,411.68 19 Uttarakhand 64,391 60,267 34,612 1,176.51 940.86 20 West Bengal 10,773.50 6,68,953 6,13,489 4.01.242 7,675.93 Sub-total (States) 1,13,47,055 1,05,60,631 78,88,948 1,91,318.59 1,57,952.25 Arunachal 21 8,499 8,070 7,851 182.38 161.18 States Pradesh Assam 1,61,034 22 1,76,643 1,03,670 2,674.26 2,065.73 23 Manipur 56,037 48,658 14.712 841.39 471.91 East 24 Meghalaya 4,758 3,794 1,633 72.35 43.31 25 39,215 11,133 447.22 39,605 Mizoram 607.8 North 26 393.41 Nagaland 31,860 31,841 23,333 503.91 27 Sikkim 316 316 202 6.13 7.09 28 Tripura 92,854 1,494.35 1,273.47 84,916 74,167 Sub-total (N.E. States) 4,10,572 3.77.844 2.36.701 6,382.57 4,863.31 A&N Islands 376 29 376 47 5.84 2.93 Union Territories 30 1,256 1,256 28.78 Chandigarh 1,256 28.78 214.4 31 D&NH and D&D 9,947 9,947 9.230 200.27 32 29.976 29.976 Delhi 29.976 692.53 692.53 33 J&K 47,040 24,622 42,942 724.94 483.48 34 Ladakh 1,307 1,014 843 30.22 24.05 35 Lakshadweep 36 Puducherry 15,995 15,308 10,026 254.12 223.19 Sub-total (UTs) 1,05,897 1.00.819 76,000 1.950.84 1,655.23 **Grand Total** 118.64 Lakh 114.40 Lakh\* 85.43 Lakh\* 2.00 Lakh Cr. 1.64 Lakh Cr.

State/UT-wise details of houses sanctioned, grounded, completed/delivered to the beneficiaries along with Central Assistance released since inception under PMAY-U

\* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.